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Obrruption and inefficiency in electrical wing in OPWD

7245. SHRI SURINDER SINGH SINGLA:

DR. SHRIKANT RAM-CHANDRA JICHKAR:

Will the Minister of URBAN DE-VELOPMENT be pleased to state:

(a) whether it is a fact that there is large scale corruptior, inefficiency and negligence of duty on the part of dealing with the MP's flats and houses in South Avenue, Teen Murti Marg, Willingdon Crescent, Teen Muriti Lane and the adjoining areas: and

(b) what action is being contemplated against the errant employees?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEV-ELOPMENT (SHRI P. K. THUN-GON): (a) No such case has come to the notice of the Government.

(b) Does not arise in view of the reply to (a) above.

Delinking flats/bunglows from the MPs Pool

7246. SHRI VIREN J. SHAH: Will the Minister of URBAN DEV-ELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to a report published in the 'Indian Express' of 4th January, 1994 under the caption. 'Rich Rewards':

(b) if so, what are the details in this regard; and

(c) under what circumstances and for what reasons D-II type flat at Pandara Road, New Delhi was delinked from the pool of MPs, houses and the details of flat/bunglow which was included in M.P's pool quota?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEV-BLOPMENT (SHRI P. K. THUN-GON): (a) Yes, Sir. (b) and (c) As the Indian Express report is not specific regarding the name of the officer or the house flat in question, Government is not in a position to furnish any details.

Supply of drinking water in Delbi Doordarshan Kendra

7247. SHRI VIREN J. SHAH: SHRI PRAMOD MAHAJAN:

Will the Minister of URBAN DE-VELOPMENT be pleased to state:

(a) whether a number of persons working at Delhi Doordarshan Kendra have fallen sick after drinking contaminated water coming from the water tank installed in the building;

(b) whether it is also a fact that about a month back also several persons working in this Kendras had been affected with diarrhoea;

(c) if so, what are the details thereof and causes of contamination of water in respect of both these cases;

(d) whether any inquiry has been conducted in these incidents;

(e) if so, with what outcome;

(f) whether it is also a fact that the persons working in the Kendra being scared have stopped consuming water coming from the said tank: and

(g) what remedial steps have been taken to ensure availability of fresh and uncontaminated water for the persons working in the Kendra and other places in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEV. ELOPMENT (SHRI P. K. THUN. GON): (a) and (b) A_S reported by New Delhi Municipal Committee no such information is available with them.

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